

15.34 hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of Eighth Schedule)

Dr. L. M. Singhvi (Jodhpur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Dr. L. M. Singhvi: I introduce the Bill.

15.35 hrs.

**CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL***

(Omission of Section 80)

Shri Nath Pai (Rajapur): I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

Shri Nath Pai: I introduce the Bill.

15.35½ hrs.

**INCOME-TAX (AMENDMENT)
BILL***

(Amendment of Section 36)

Dr. L. M. Singhvi (Jodhpur): I beg to move for leave to introduce

a Bill further to amend the Income-tax Act, 1961.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961."

The motion was adopted.

Dr. L. M. Singhvi: I introduce the Bill.

15.36 hrs.

**PAYMENT OF PENSIONS TO
MEMBERS OF PARLIAMENT
BILL***

Shri Hem Raj (Kangra): I beg to move for leave to introduce a Bill to provide for the payment of pensions to Members of Parliament after retirement.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the payment of pensions to Members of Parliament after retirement."

The motion was adopted.

Shri Hem Raj: I introduce the Bill.

15.36½ hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of Article 356)

Shri Hari Vishnu Kamath (Hoshangabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 30-4-65.